

By E-Mail/ Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/ 1069 IA**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge  
Barpeta

Dated Guwahati, the 4<sup>th</sup> February, 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Memo No. DJB/189 (E) dated 10.01.2023

Sir,

With reference to the above, I am directed to inform you that Shri Mukul Chetia, Addl. District & Sessions Judge, Barpeta has been granted permission to avail Home Travel Concession (HTC) for the block period of 2022-2023 for the journey to his home town Guwahati, along with his wife and minor daughter, during the Magh Bihu Holidays w.e.f 13.01.2023 to 16.01.2023, by the shortest possible route, as per existing Rules.

Shri Chetia may be informed accordingly.

Thanking you,

Yours faithfully,

*sd/-*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-03/2022/ 1070-1073 IA.  
Copy to:-

Dated 04/02/23

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Mukul Chetia, Addl. District & Sessions Judge, Barpeta with reference to his letter dated 10.01.2023.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court

*sd/-*  
**REGISTRAR (VIGILANCE)**

*AK*